

SPECIAL BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/60(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	MASHAAL CONSULTANT LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Mr. Jyoti Mandal, CA] For the Applicant
Ms. Swati Bajaj, CS]

ORDER

1. Ld. Authorized Representative for the applicant present.
2. Heard, **Reserved for orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)